AUDIT REPORT (CIVIL) ON REVENUE RECEIPTS, 1969

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Madam, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of die Audit Report (Civil) on Revenue Receipts, 1969. [Placed in Library. See No. LT-1055/69.]

ANNUAL REPORT (1967-68) ON THE WORKING OF THE EMPLOYEES' PROVIDENT FUNDS SCHEME

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): Madam, I beg to lay on the Table a copy of the Annual Report on die Working of the Employees' Provident Funds Scheme for the year 1967-68. (Placed in Library. See No. LT-870/69.]

THE DOCK WORKERS (ADVISORY COMMITTEE) FIRST AMENDMENT RULES, 1969

SHRI BHAGWAT JHA AZAD:

Madam. I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment). under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948: —

(i) Notification S.O. No. 222, dated the 10th January, 1969 (in English), publishing the Dock Workers (Advisory Committee) First Amendment Rules, 1969.

(ii) Notification S.O. No. 1020, dated the 10th March, 1969 (in Hindi), publishing the Dock Workers (Advisory Committee) First Amendment Rules, 1969.

[Placed in Library. See No. LT 594/69 for (i) and (ii).]

I. THE COAL MINES (AMENDMENT) REGULATIONS, 1969

on iht Tab/t

II. THE METALLIFEROUS MINES (1ST Amendment) Regulations. 1969

SHRI BHAGWAT JHA AZAD: Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment), under sub-section (7) of section 59 of the Mines Act, 1952: —

- (i) Notification G.S.R. No. 945, dated the 31st March, 1969 (in English), publishing the Coal Mines (Amendment) Regulations. 1969.
- (ii) Notification G.S.R. No. 946, dated the 31st March. 1969 (in Hindi), publishing the Coal Mines (Amendment) Regulations. 1969.
- [Placed in Library. See No. LT 859/69 for (i) and (ii).]
- (iii) Notification G.S.R. No. 1016. dated the 16th April, 1969 (in English), publishing the Metalliferous Mines (1st Amendment) Regulations. 1969.

[Placed in Library. See No. LT 1035/69.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI CULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): Madam, I beg to lay on the Table--

(a) A copy each of the following Notifications of the Ministry of Food. Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of sec tion 3 of the Essential Commodities Act, 1955: —

(i) Notification G.S.R. No. 449/ Ess. Com./Sugar, dated the